

LOK SABHA
UNSTARRED QUESTION NO. 2988
TO BE ANSWERED ON 20.12.2023

INFRASTRUCTURAL DEVELOPMENT FOR TEXTILE PARKS

2988. DR. UMESH G. JADHAV:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of the infrastructural developments planned for the textile parks under Pradhan Mantri Mega Textile Parks (PMMITRA);
- (b) the expected investments, both foreign and domestic, in each park;
- (c) whether it is a fact that few states are lagging behind to setup the Special Purpose Vehicle, if so, the details of such state and the reasons therefor; and
- (d) the details of the schemes under PM Mega Integrated Textile Regions and Apparel Park particularly in the State of Rajasthan?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (d): The Government approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with world class infrastructure including plug and play facility with an outlay of Rs. 4,445 cr. The Scheme aims to strengthen the Indian textile industry by way of enabling scale of operations, reduce logistics cost by housing entire value chain at one location, attract investment, generate employment and augment export potential. The scheme envisages to develop integrated large scale and modern industrial infrastructure facility for total value-chain of the textile industry for example, spinning, weaving, processing, garmenting, textile manufacturing, processing & printing machinery industry. Nearly Rs. 70,000 crore of investment is expected in these Mega Parks.

18 proposals from 13 States were received including one from Rajasthan. The Government has finalised 7 sites viz. Tamil Nadu (Virudhnagar), Telangana (Warangal), Gujarat (Navsari), Karnataka (Kalaburagi), Madhya Pradesh (Dhar), Uttar Pradesh (Lucknow) and Maharashtra (Amravati) for setting up PM MITRA Parks.

So far, SPV has been incorporated in the states of Uttar Pradesh and Gujarat, while the process of SPV formation in the states of Madhya Pradesh and Tamil Nadu is at an advanced stage of incorporation. Process for SPV formation in other states has been initiated.
